

NO. NGT(PB)/03/2014/JUDICIAL-I/ 29
NATIONAL GREEN TRIBUNAL
 PRINCIPAL BENCH

Faridkot House
 Copernicus Marg,
 New Delhi – 110 001

Dated : 10.01.2020

OFFICE ORDER

Take Notice that the following matters which are directed to be listed on 05.02.2020 will now be taken up for hearing on 16.03.2020:-

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
1.	Original Application No. 601/2018	Mayank Manohar & Paras Singh, Reporter Times of India Vs. Govt. of NCT of Delhi & Ors.	For Consideration of Report
2.	Execution Application No. 11/2017 IN O.A. No. 159/2013 (M.A. No. 1169/2018, M.A. No.1715/2018 & M.A. No.20/2019) WITH	All India Lokadhikar Sangathan Vs. Govt. of NCT of Delhi & Ors.	Mr. R. S. Jena, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Sanjeev Ralli, Adv. for DPCC Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Vinayak Gupta, Adv. for DSII DC Mr. Junaid H. Nahvi, Adv. Mr. S. K. Bhattacharya, Adv. for Applicant Mr. Ajay Jain, Adv. for GNCTD Ms. Pinky Anand, ASG with Mr. Sanjeev Ralli, Adv. For Consideration of Report but report not received
3.	Original Application No. 77/2016 (I.A. No. 74/2019 & M.A. No. 204/2019)	M/s Ashok Vihar Mitra Mandel Vs. The Govt. of NCT of Delhi & Ors.	Mr. S. K. Bhattacharya, Adv. for Applicant Mr. Dinesh Jindal, LO for DPCC Mr. Arav Kapoor, Adv. for BSES Mr. Vivek Kumar Tandon, Adv. for R-5 Mr. Rajkumar, Adv. for CPCB Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Sanjeev Ralli, Adv. for DPCC Ms. Puja Kalra, Adv. for North MCD Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Birja Mahapatra, Adv. for DSII SC Mr. ADN Rao & Mr. Sudipto Sircar, Advs. For Consideration of Report

4.	<p>Original Application No. 56(THC)/2013 (M.A. No. 582/2018, M.A. No. 1554/2018 & M.A. No. 1681/2018)</p> <p>WITH</p>	<p>Satish Kumar Vs. Union of India & Ors.</p>	<p>Mr. Saket Sikri, Advocate for Applicant</p> <p>Mr. Balendu Shekhar, Advocate for R – 1 Mr. D. Rajeshwar Rao, Advocate for R–3 Mr. Vikas Garg, Advocate for R-4 & 5 Mr. Pinky Anand, Sr. Advocate along with Mr. Ayush Chandra, Advocate for R – 3 Mr. Narender Hooda, Sr. Advocate along with Mr. D.P. Singh, Advocate for R-6 & 7 Mr. Birja Mahapatra, Advocate for DPCC Ms. Sakshi Popli, Advocate for NDMC Mr. Rajiv Bansal, Sr. Advocate with Mr. Kush Sharma, Advocate for DDA Mr. Rajkumar, Advocate for CPCB Mr. Ajay Jain, Advocate, Advocate for GNCTD Mr. Anil Grover, AAG & Mr. Rahul Khurana, Advocates for State of Haryana Mr. Ajit Kulshreshta, Advocate for R-14 Mr. Bharat Arora, Advocate Mr. Vivek Jaiswal, Advocate Mr. Prateek Choudhary, Advocate For Consideration of Report</p>
5.	<p>Original Application No. 57(THC)/2013 (M.A. No. 391/2017 & I.A. No. 461/2019)</p> <p>WITH</p>	<p>Mahavir Singh Vs. Union of India & Ors.</p>	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advocates for Applicant</p> <p>Mr. Rajesh Kumar Singh, Advocate for R- 1 Mr. D. Rajeshwar Rao, Advocate for R–3 Mr. Vikas Garg, Advocate for R-4 & 5 Mr. Pinky Anand, Sr. Advocate along with Mr. Ayush Chandra, Advocate for R – 3 Mr. Narender Hooda, Sr. Advocate along with Mr. D.P. Singh, Advocate for R-6 & 7 Mr. Biraja Mahapatra, Advocate for DPCC Mr. P.L. Gautam, Advocate for NDMC Mr. Rajiv Bansal, Advocate for DDA Mr. Rajkumar, Advocate for CPCB Mr. Ajay Jain, Advocate, Advocate for GNCTD Mr. Anil Grover, AAG for State of Haryana Ms. Sakshi Popli, Advocate for NDMC</p>

6.	Original Application No. 1027/2018 (Earlier O.A.No.56/2013) WITH	Satish Kumar Vs. Union of India & Ors.	
7.	Original Application No. 726/2017 (M.A. No. 1382/2017) WITH	Chattar Singh Rachhoya Vs. North Delhi Municipal Corporation&Ors.	Mr. Vikas Bapurao Pakhiddey, Advocate for Applicant Ms. Puja Kalra, Advocate for NDMC Mr. Shamshravish Rein, Advocate for R-2 Mr. Ajay Jain, Advocate Mr. Dinesh Jindal, LO for DPCC Mr. Balendu Shekhar, Advocate Anusuya Salwan & Associates, Advocates
8.	Original Application No. 435/2016 (M.A. No. 1720/2018) WITH	N. S. Yadav & Ors. Vs. Commissioner, North MCD & Ors.	Mr. Chandan Kumar Singh, Advocate alongwith Mr. N. S. Yada, Applicant Mr. Dinesh Jindal, Advocate Ms. Puja Kalra, Advocate for North MCD Mr. Ajay Jain, Advocate Mr. Joseph Aristotle S., Advocate For Consideration of Report
9.	Original Application No. 1029/2018 (Earlier O. A.No.13/2017) WITH	Chanakya Place Residents Welfare Association Vs. Govt. of NCT of Delhi & Ors.	
10.	Execution Application No. 47/2018 (M.A. No. 1480/2018) IN O. A. No. 453/2018	Rajeev Kumar Vs. Central Pollution Control Board & Ors.	Mr. Jitender Solanki, Advocate for Applicant
11.	Original Application No. 519/2019 With	News item published in "The Times of India" Authored by Jasjeev Gandhiok & Paras Singh Titled "Below mountains of trash lie poison lakes"	For consideration of Report
12.	Original Application No. 386/2019	Centre for Wildlife and Environment Litigation Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant For Consideration of Report
13.	Original Application No. 807/2018 WITH	News item published in "The Times of India" Authored by Paras Singh titled "Ignoring NGT orders, Mayapuri 'graveyard' spews toxic fumes"	For Consideration of Report
14.	Original Application No. 996/2018	News item published in "The Times of India" Authored by Paras Singh Titled "In factory setting, Mayapuri's scraping through"	For Consideration of Report but report not received
15.	Original Application No. 1014/2019	Varun Vs. Delhi Pollution Control Committee & Ors.	Mr. S.A. Zaidi & Mansi Chahal Adv. for Applicant
16.	Original Application No. 756/2018 (I.A. No. 763/2019)	Satish Kumar Vs. Govt. of NCT of Delhi	Mr. N.K. Agarwal, Adv. for Applicant For Consideration of Report but report not received

17.	Original Application No. 152/2019 (I.A. No. 496/2019, I.A. No. 612/2019 I.A. No. 613/2019) (Causing of pollution by using wood dust, plastic bags and tyres/tubes as a fuel at Sainink Enclave, Vikas Nagar, Uttam Nagar, New Delhi)	Abhay Singh Vs. Govt. of NCT of Delhi	For Consideration of Report Dr. Sunil Kumar, Adv.
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For orders, cause list and other information please visit our website: www.greentribunal.gov.in

Santam
10.1.2020

Dy. Registrar (Judicial)
National Green Tribunal

Copy for information to :

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Santam
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